Name of the Corporate Debtor: SHIRPUR GOLD REFINERY LIMITED; Date of Commencement of CIRP: 24-06-2024; List of Creditors as on: 02-04-2025; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digitof registration number: 12267

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00			0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00			0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	7320471284	4	7286673669	63.94			33797615	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1046378603	4	1044781363	9.17			1597240	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00			0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00			0	NA
7	Operational creditors (Government Dues)	4	5675941179	5	3060288451	26.86		2615652728		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	9732858	8	3522317	0.03			6210541	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00			0	NA
Total		20	14052523924	21	11395265800	100.00		2615652728	41605396	